

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 1791
TO BE ANSWERED ON FRIDAY, THE 25TH NOVEMBER, 2016
4TH AGRAHAYANA, 1938 (SAKA)

GST Aberration on High Seas

1791. DR. KULAMANI SAMAL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that GST model law is likely to create aberrations for transactions in the region on high seas;
- (b) if so, the details thereof;
- (c) whether sales on high seas that is between 12 and 200 nautical miles will be taxed twice to the IGST once as supply and latter at the time of import; and
- (d) if so, the details thereof and corrective steps taken in this regard?

ANSWER
MINISTER of STATE in MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

- (a) to (d) The issue is being examined and a final view on the same would be taken by the Goods and Services Tax Council.
